

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:750

ANSWERED ON:12.07.2004

EXTENDED WARRANTY CHARGES ON COMPUTERS

Vijay Krishna Shri

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Government purchased thousands to computers from NCCF paying lakhs of rupees on account of `extended warranty` Charges without any mention of the extended warranty charges` in the invoice;
- (b) if so, whether it is a usual commercial practice not to show extended warranty charges in the invoices; and
- (c) if not, the reason for not mentioning the same in the invoices?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI TASLIMUDDIN )

(a) to (c): The NCCF has informed that they have not charged any extra amount without mentioning the same. As per the usual commercial practice, the principal manufacturers allow one year warranty and this is included in the issue price. For extended period of warranty extra cost is charged by them, which the NCCF indicates in their invoices.